

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 242 of 2020

In the matter of:

LC Core Opportunities Fund

....Appellant

Vs.

Cerestra Advisors Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Rishab Kapoor and Mr. Shikhar Singh, Advocates.

Respondents: Mr. Arun Kathpalia, Sr. Advocate, Mr. Anirudh Wadhwa and Mr. Kartikeya Asthana, Advocates for R-1.

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Respondents: Mr. Arun Kathpalia, Sr. Advocate, Mr. Anirudh Wadhwa and Mr. Kartikeya Asthana, Advocates for R-1.

ORDER

28.02.2020: Subject to approval of the Hon'ble Chairperson, list both the appeals before Court No. 1 on **4th March, 2020**.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

am/nn